

**COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) (ON BEHALF OF SHRI GHULAM NABI AZAD):** Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 10 of the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977:-

(i) The Leaders of Opposition in Parliament (Allowances, Medical and other Facilities) (Amendment) Rules, 1991 published in Notification No. G.S.R. 269(E) in Gazette of India dated the 8th May, 1991, together with a corrigendum thereto published in Notification No. G.S.R. 346(E) dated the 19th July, 1991.

(ii) The Leaders of Opposition in Parliament (Advance for Motor Car) Rules, 1991 published in Notification No. G.S.R. 270(E) in Gazette of India dated the 8th May, 1991 together with a corrigendum thereto published in Notification No. G.S.R. 347(E) dated the 19th July, 1991.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—433/91]

**Detailed Demands for Grants of the Ministry of Mines for 1991-92**

**THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV):** Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines for 1991-92.

[Placed in Library. See No. LT—434/91]

**Notifications under Essential Commodities Act, 1953 etc.**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):** Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) S.O. 473(E) published in Gazette of India dated the 25th July, 1991 fixing the maximum price of fertilisers to be sold in bags to tea, coffee or rubber plantations or to cultivators.

(ii) S.O. 1877 published in Gazette of India dated the 6th July, 1991 appointing Shri R.M. Sethi, Joint Secretary, Ministry of Agriculture as Controller of Fertilisers vice Shri K.C. Krishnamoorthy.  
[Placed in Library. See No. LT—435/91]

- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1982-83.

(ii) Annual Report of the Uttar Pradesh State Agro Industrial Corporation Limited, Lucknow, for the year 1982-83 along with Accounts and comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—436/91]